

15

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

O.A.1307/94

Date: 22.1.97

Between:

1. K.V. Narasimha Rao
2. K.Thana Reddy
3. G. Surya Prakash
4. MRS Prakash Rao
5. T.Ramaswamy
6. I.V.Ramana
7. S.Surya Rao
8. KSS Bhavachari

... Applicants

And

1. Chairman, Telecom Commission,
New Delhi.
2. Assistant Director General (TE),
Telecom Commission, New Delhi.
3. Chief General Manager,
Telecom, AP Circle,
Hyderabad.
4. Chief General Manager,
Southern Telecom Region,
Madras.

... Respondents

Mr. K.Laxmi Narasimha ... Counsel for applicants
Mr. NV Raghava Reddy, ACGSC for
for Mr. V.Bhimanna, ACGSC ... Counsel for respondents

CORAM

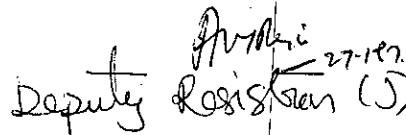
HON'BLE MR. JUSTICE M.G. CHAUDHARI, VICE CHAIRMAN

O R D E R

Mr. Laxmi Narasimha, the learned counsel for the applicants, states that as the applicants have already got relief by virtue of order passed in a batch of OAs they are not desiro of proceeding further with the instant O.A. In view of the said statement the OA is allowed to be withdrawn and stands disposed. No order as to costs.


M.G. Chaudhari (J)
Vice Chairman

22nd January, 1997


Deputy Registrar (J)

O.A.1307/94.

To

1. The Chairman, Telecom Commission,
New Delhi.
2. The Assistant Director General (TE)
Telecom Commission, New Delhi.
3. The Chief General Manager,
Telecom, A.P.Circle, Hyderabad.
4. The Chief General Manager,
Southern Telecom Region, Madras.
5. One copy to Mr.K.Lakshminarasimha, Advocate, CAT.Hyd.
6. One copy to Mr.V.Bhimanna, Addl.CGSC.CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm

TYPED BY

I COURT

checked by

COMARED BY

APPROVED. BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD
MEMBER(ADMN)

Dated: 22.1.1997

ORDER / JUDGMENT

M.A./R.A/C.A. No.

in

O.A.No.

1307/94

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

Allowed.-to be withdrawn.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

p.v.m.

केन्द्रीय प्रशासनिक अधिकरण

Central Administrative Tribunal

DESPATCH

-7 FEB 1997

HYDERABAD BENCH